

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1672**

**TO BE ANSWERED ON THE 02<sup>nd</sup> JULY, 2019/ ASHADHA 11, 1941 (SAKA)**

**PRESENCE OF IS IN KERALA**

**1672. SHRI KODIKUNNIL SURESH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is seized of reports indicating the heightened presence of Islamic State (IS) in Kerala and if so, the details thereof;**
- (b) whether the Government has received intelligence inputs that boats carrying Islamic State terrorists had set off from Sri Lanka to the Lakshadweep islands and coastal areas of Kerala have been put on high alert;**
- (c) if so, the steps taken towards enhancing coastal patrolling in Kerala;**
- (d) whether the State Government of Kerala has requisitioned for additional coastal patrolling and interceptor boats;**
- (e) if so, whether the Government has acceded to the request; and**
- (f) if so, the details of funds allocated under the Central Government scheme in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

- (a): Some instances of individuals from different States including Kerala having joined IS have come to the notice of Central and State Security Agencies. The National Investigation Agency (NIA) and the States Police have registered cases against IS members / sympathizers and have arrested 160 accused so far all over the country.**
- (b) to (c): Intelligence inputs on terror threats are regularly shared with State Governments/Agencies concerned with advice to take appropriate**

**measures and sensitize their field formations to prevent any untoward incident. Advisories are issued regularly to all Coastal States / UTs to ensure proper patrolling and surveillance along their respective coastline.**

**(d) to (f): The Government of India has approved implementation of Coastal Security Scheme in phases, to strengthen security of coastal areas and augment the capabilities of police forces of coastal States / UTs for patrolling and surveillance in territorial waters. Various components under the Coastal Security Scheme have been sanctioned after due consultations with all stakeholders concerned. Under the Phase-II of the Scheme, 18 Coastal Police Stations, 44 boats, 4 jetties, 26 four-wheelers and 44 two-wheelers have been sanctioned for Kerala. A sum of Rs. 12.68 crore has been released to the Government of Kerala under the scheme.**

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